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Title: The Minister of Social Justice and Empowerment made a statement regarding status of implementation of the recommendations contained in the 1st Report of Standing Committee on Social Justice and Empowerment on Demands for Grants (2009-10), pertaining to the Ministry of Social Justice and Empowerment.

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK): I am making this statement on the status of implementation of recommendations contained in the First report of the Standing Committee on Social Justice & Empowerment in pursuance of the Direction 73-A of the Speaker, Lok Sabha published vide Lok Sabha Bulletin-Part II dated September 1, 2004. The First report of the Standing Committee on Social Justice and Empowerment relates to the Demands for Grants of the Ministry of Social Justice & Empowerment for the year 2009-10. The Report was presented to Lok Sabha on 17.12. 2009 and laid in Rajya Sabha on the same day. The report contained 19 recommendations, which relate to general performance of the Ministry, development of Scheduled Castes, Other Backward Classes and Disability related schemes. Action Taken Notes on the recommendations contained in the First Report were sent to the Committee on 8th July, 2010.

The updated status of implementation of various recommendations made by the Committee in their First Report is indicated in the Annexure to my statement, which is laid on the Table of the House. I would request that this may be considered as read.

(Placed in Library, See No. LT 5036/15/11)

MADAM SPEAKER: Now, Zero-Hour matters.

Shri Rajnath Singh